INDEX

TO

LOK SABHA DEBATES

SIXTH SERIES

VOLUMES X TO XV

FOURTH SESSION OF SIXTH LOK SABHA

February 20 to May 15, 1978
Phalguna 1, 1889 (Saka) to Vaisakha 25, 1900 (Saka)



LOK SABHA SECRETARIAT
NEW DELHI

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A. M. . .	Adjournment Motion.
B. O. H. . . .	Business of the House.
C. A. . .	Calling Attention to Matter of Urgent Public Importance.
Consid. . . .	Consideration stage of a Bill.
Consid. Cl. .	Consideration of the Clauses of a Bill.
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R.S. . . .	Rajya Sabha
Res. . . .	Resolution
St.	Statement.

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CONSTITUTION (AMENDMENT) BILL :

(*Amendment of Article* 48 *and Seventh Schedule*) by Shri R. D. Gattani :

Int. (XV—5-5-78) 312.

CONSTITUTION (AMENDMENT) BILL :

(*Amendment of Article* 51) by Shri Hari Vishnu Kamath :

Consid. (XIII—7-4-78) 393-413,
(XIV—20-4-78) 359-433,
(XV—5-5-78—) 313-17.

CONSTITUTION (AMENDMENT) BILL : (*Amendment of Article* 84, 173, *etc.*) by Shri Raj Krishna Dawn :

Int. (XIV—20-4-78) 357.

BILL (S) *Contd.*

CONSTITUTION (AMENDMENT) BILL : (*Amendment of Article* 101) by Shri C. K. Chandrappan :

Int. (XI—10-3-78) 327.

CONSTITUTION (AMENDMENT) BILL : (*Amendment of Articles* 102, 103 etc.) by Dr. Ramji Singh :

Int. (XI—10-3-78) 327.

CONSTITUTION (AMENDMENT) BILL : (*Amendment of Articles* 124 *and* 217) by Shri O. P. Tyagi :

Int. (X—24-2-78) 319-20.

CONSTITUTION (AMENDMENT) BILL : (*Amendment of Articles* 292 *and* 293) by Shri Om Prakash Tyagi :

Int. (XIII—7-4-78) 354.

CONSTITUTION (AMENDMENT) BILL : (*Amendment of Articles* 330 *and* 332) by Shri Hukam Chand Kachwai :

Int. (XII—23-3-78) 274.

CONSTITUTION (AMENDMENT) BILL :

(*Amendment of Articles* 84 *and* 326) by Dr. Ramji Singh :

Int. (XI—10-3-78) 328.

CONSTITUTION (AMENDMENT) BILL :

(*Amendment of Article* 348) by Shri Hukam Chand Kachwai :

Int. (XII—23-3-78) 275.

CONSTITUTION (AMENDMENT) BILL :

(*Amendment of Article* 352) by Shri H. V. Kamath :

Consid. (X—24-2-78) 366-76.

Consid.—withdrawn (XI—10-3-78) 330-51.

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(*Amendment of Articles* 352, 356 *etc.*) by Shri H. V. Kamath :

Int. (XIV—20-4-78) 359.

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(*Amendment of Seventh Schedule*) by Shri Hukam Chand Kachwai :

Int. (XII—23-3-78) 274.

CONSTITUTION (AMENDMENT) BILL :

(*Amendment of Eight Schedule*) by Shri C. K. Chandrappan :

Int. (XI—10-3-78) 324.

CONSTITUTION (AMENDMENT) BILL :

(*Insertion of new Article* 13*A*) by Dr. Ramji Singh :

Int. (XI—10-3-78) 328-29.

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(*Insertion of new Article* 16A) by Shri Roop Nath Singh Yadav :

Int. (XIII—7-4-78) 356.

CONSTITUTION (AMENDMENT) BILL :

(*Insertion of new Articles* 23A, 23B, *etc.*) by Shri Sharad Yadav :
Int. (X—24-2-78), 319.

CONSTITUTION (AMENDMENT) BILL :

(*Insertion of new Articles* 23A, 24B *and* 23C) by Shri Y. P. Shastri :

Consid. (XV—5-5-78) 355—374.

CONSTITUTION (AMENDMENT) BILL :
(*Insertion of new Article* 83A) by Dr. Ramji Singh :

Int. (XI—10-3-78) 328.

CONSTITUTION (AMENDMENT) BILL :

(*Insertion of new Articles* 329B *etc*). by Shri Saugata Roy.

Int. (XI—10-3-78) 329-30.

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(*Omission of Article* 44) by Shri G. M. Banatwalla :

Int. (XI—10-3-78) 325-26.

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CONSTITUION (AMENDMENT) BILL:
(*Omission of Article* 310 etc.) by Shri Bhagat Ram :

Int. (XII—23-3-78) 267.

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(*Substitution of Article* 163 by Shri Vinayak Prasad Yadav

Int. (XI—10-3-78) 325.

CONSTITUTION (FORTY FIFTH AMENDMENT) BILL :

Int. (XV—15-5-78) 253—62.

CUSTOMS, CENTRAL EXCISES AND SALT AND CENTRAL BOARDS OF REVENUE (AMENDMENT) BILL :

Consid. (XV—8-5-78) 388—427,
(XV—9-5-78) 314—27,
Consid Cl (XV—9-5-78) 327—34.
Passed, as amended (XV—9-5-78) 335.

DEPOSIT INSURANCE CORPORATION (AMENDMENT AND MISCELLANEOUS PROVISIONS) BILL:

Int. (X—21-2-78) 281-82.
Consid. (XIV—29-4-78) 134—36.
Passed (XIV—29-4-78) 136—38.

EAR DRUMS AND EAR BONES (AUTHORITY FOR USE FOR THERAPEUTIC PURPOSES) BILL:

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Electricity (Supply) Amendment Bill :

Consid. (XIV—2-5-78) 305—361.
Consid. Cl. (XIV—2-5-78) 361—65.
Passed (XIV—2-5-78) 365.

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(*Amendment of sections* 1, 2, *etc.*) by Shri Prasannbhai Mehta

Int. (XIII—7-4-78) 355-56.

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Int. (X—2-3-78) 250.

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(*Amendment of Section* 2) by Shri K. Ramamurthy

Int. (XI—10-3-78) 324.

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Int. (X—28-2-78) 375-76.

Consid. (XIV—27-4-78) 210—308.

(XIV—28-4-78) 322—86.

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Consid. Cl. (XIV—29-4-78) 65—114.

Passed as amended (XIV—29-4-78) 114-34

Message from R. S. recommending amendment in the Bill, as passed by L. S.

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Consid amendment recommended by Rajya Sabha (XV—11-5-78) 8—136.

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Grains Board Bill :

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Gresham and Craven of India (Paivate) Limited (Acquisition and Transfer of undertakings) Bill, 1977

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Haryana and Uttar Pradesh (Alteration of Boundaries) Bill :

Int. (XV—15-5-78) 263.

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Consid (XII—21-3-78) 636—57.

Consid. Cl. (XII—21-3-78) 657.

Passed (XII—21-3-78) 658.

Message from R. S. returning the Bill as passed by L. S. without recommendation (XII—27-3-78) 300.

Assent (XII—3-4-78) 254.

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(*Amendment of Section* 13) by Shri O. P. Tyagi :

Int. (X—24-2-78) 318-19.

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Consid. (XII—21-3-78) 658—670.

(XII—22-3-78) 279—300.

Consid Cl. (XII—22-3-78) 300-01.

Passed (XII—22-3-78) 301.

Message from R. S. agreeing with the Bill, as passed by L. S. without amendment (XII—27-3-78) 300.

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Homoeopathy Central Council (Amendment) Bill :

(*Amendment of Section* 2) by Dr. L. N. Pandaya :

Int. (X—24-2-78) 320.

Homoeopathy Central Council (Amendment) Bill :

(*Amendment of Section* 2) by Shri Bhagwan Das Rathor

Int. (XI—10-3-78) 326-27.

Homoeopathy Central Council (Amendment) Bill :

(*Amendment of Section* 2) by Shri Daya Ram Shakya :

Int. (XIV—20-4-78) 356.

Income Tax (Amendment) Bill :

(*Amendment of Section* 10) by Shri Kanwar Lal Gupta

Consid-*withdrawn* (XV—5-5-78), 317-355.

Indian Explosives (Amendment) Bill :

Int. (XIII—19-4-78) 280-81.

Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill :

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Inland Steam Vessels (Amendment) Bill :

Assent (X—21-2-78) 234.

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Message from R. S. forwarding the Bill, as passed by R. S. (XIV—29-4-78) 2.

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Khadi and Village Industries Commission (Amendment) Bill Int. (XIII—12-4-78), 286.

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LADY HARDINGE MEDICAL COLLEGE AND HOSPITAL (ACQUISITION) AND MISCELLANEOUS PROVISIONS BILL : Assent (X—21-2-78), 234.

LOKPAL BILL :

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Message from R.S. concurring in the L.S. recommendation to join J.C. on the Bill (XV—9-5-78), 297.

Maintenance of Internal Security (Repeal) Bill :

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Mental Health Bill :

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Int. (XV—12-5-78), 331. Referred to J.C. (XV—15-5-78), 275—77.

Merchant Shipping (Amendment) Bill :

Consid. (X—23-2-78), 274—95. Consid. cl (X—23-2-78), 295-96. Motion to pass as amended (X—23-2-78), 296—300.

Message form R.S. agreeing without amendment with the Bill as passed by L.S. (X—3-3-78), 255. Assent (XIII—14-4-78), 262.

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Mines (Amendment) Bill :

(*Amendment of section* 3) by Dr. Vasant Kumar Pandit. Int. (X—24-2-78) 320.

Minimum Wages (Amendment) Bill:

(*Amendment of sections* 2 *and* 3) by Shrimati Parvathi Krishnan: Int. (XV—5-5-78), 311.

Mizoram Appropriation Bill, 1978:

Int. (XII—21-3-78), 635.
Consid. (XII—21-3-78), 635.
Consid. (XII—21-2-78), 636.

Message from R.S. returning the Bill, as passed by L.S., without recommendation (XII—27-3-78), 299-300.
Assent (XII—31-3-78), 247.

Mizoram Appropriation (Vote on Account) Bill, 1978 :

Int. (XII—21-3-78), 634.
Consid. (XII—21-3-78), 634-35.
Consid. cl. (XII—21-3-78), 635.
Passed (XII—21-3-78), 635.

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(*Amendment of Section* 95) by Shri R.D. Gattani.

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Referred to J.C. (XV—15-5-78), 265—75

National Holiday on Netaji Subhas Chandra Bose's Birthday Bill :

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(*Amendment of Sections* 2, 4, *etc.*) by Shri Prasannbhai Mehta
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Port Laws (Amendment) Bill :

Consid. (XII—23-3-78), 246-47.
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Message from R.S. agreeing with the Amendments made by L.S. in the Bill: (XVI—28-4-78), 319-20.

Press Council Bill :

Message from R.S. requesting L.S. to join in the J.C. on the Bill and appoint Members of L.S. (X—3-3-78), 254-55. L.S. concurred with R.S. to join J.C. on the Bill and appointed Members (XV—15-5-78), 277-78.

Prices Fixation Bill :

by Shri Vinayak Prasad Yadav
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Prize Chits and Money Circulation Schemes (Banning) Bill :
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Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Bill :

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Passed as amended (XII—23-3-78), 245-46.

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Message from R.S. agreeing with the Bill, as passed by L.S. (XIV—28-4-78), 319-20.

Public Waqfs (Extension of Limitation) (Delhi Amendment) Bill :

Consid. (XII—23-3-78), 250—55,
Consid. Cl. (XII—23-3-78), 255,
Passed (XII—23-3-78), 255—56.

Message from R.S. forwarding copy of the Bill as passed by R.S. (X—2-3-78), 232.
Assent (XII—3-4-78), 254.

Representation of the People (Amendment) Bill :

(*Insertion of new section* 78*A*) by Shri Saugata Roy Int. (XI—10-3-78), 328-29.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill :

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Reserve Bank of India (Amendment) Bill :
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Reservation of (Certain categories of) Cloth to Handlooms Bill :

by Shri P. Rajagopal Naidu
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Salaries and Allowances of Ministers (Amendment) Bill :

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Schedule Castes and Scheduld Tribes Orders (Amendment) Bill :

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Assent (X—21-2-78), 234.

Sugarcane Price (Fixation) Bill :

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